

**Flood control measures for coastal areas**

†1857. SHRI RAGHUNANDAN SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government is contemplating certain measures to mitigate the effects of floods in coastal areas;

(b) if so, the details thereof;

(c) whether Government is contemplating to construct reservoirs on large scale for storing flood waters for irrigation or for planned marketing of flood waters; and

(d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) and (b) Government of India launched Flood Management Programme during Eleventh Plan for providing Central assistance to various State Governments for undertaking works related to river management, flood control, anti-erosion, drainage development, restoration of earlier damaged flood management works and anti-sea erosion. Under this Programme, Central assistance of Rs. 2.00 crore was provided to the Government of Gujarat for construction of sea walls and anti-erosion works in Jamnagar and Surat districts of Gujarat. Continuation of Flood Management Programme during Twelfth Plan is envisaged.

(c) No, Sir.

(d) Does not arise in view of reply under part (c) above.

**Promotion of water conservation and management**

1858. DR. JANARDHAN WAGHMARE:

SHRI ISHWAR SINGH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Government organizes awareness/training programmes for promotion of water conservation and management;

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†Original notice of the question was received in Hindi.

(b) if so, the details thereof including the number of such programmes organized and the number of participants imparted training during each of the last three years and the current year, State-wise;

(c) the success achieved through these programmes; and

(d) the other methods Government proposes to take to ensure water conservation?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) Yes, Sir. The Ministry of Water Resources organises awareness/training programmes for promotion of water conservation and management and to build capacity of various stakeholders.

(b) State/UT-wise details of the programmes and number of participants imparted training by the National Water Academy and the Central Ground Water Board are given in Statement-I and II (*See below*) respectively.

(c) The awareness/training programmes help in building the capacity of multiple stakeholders involved in water conservation and management including women, students and teachers. Evaluation study and impact assessment of mass awareness programme of Information, Education and Communication Scheme (Eleventh Five Year Plan) conducted by the Ministry of Water Resources indicates positive change in respect of awareness and attitude about water, its quality and proper use.

(d) The other methods Government proposes to take to ensure water conservation are given in Statement-III

**Statement-I**

*Details of training programmes on water resources conservation and management organised by the National Water Academy during the last three years are as below:*

Name of the programme	Date	Total No. of Trainees attended
<b>2010-11 (Maharashtra)</b>		
Water Resources Management for school teachers	3.12.2010	37
<b>2011-12 (Maharashtra)</b>		
Introductory programme on “Water resources of India” for school teachers	24.2.2012	25
<b>2012-13 (Maharashtra)</b>		
Water Resources of India for school teachers	5.12.2012	47

**Statement-II**

*Training programmes on water conservation and management conducted by the Central Ground Water Board during the last three years (\*No programme was conducted during 2012-13).*

		2010-11		2011-12		Grand Total	
Sl.No.	States	No. of training Courses conducted	Total no. of partici- pants	No. of training Courses conducted	Total no. of partici- pants	No. of training Courses conducted	Total no. of partici- pants
1	2	3	4	5	6	7	8
1.	Assam	2	78	0	0	2	78

1	2	3	4	5	6	7	8
2.	Arunachal Pradesh	0	0	0	0	0	0
3.	Manipur	0	0	0	0	0	0
4.	Meghalaya	1	16	0	0	1	16
5.	Mizoram	0	0	0	0	0	0
6.	Nagaland	1	33	0	0	1	33
7.	Tripura	0	0	0	0	0	0
8.	Andhra Pradesh	2	114	2	78	4	192
9.	Bihar	2	140	1	100	3	240
10.	Jharkhand	0	0	0	0	0	0
11.	Chandigarh	1	23	0	0	1	23
12.	Punjab	1	36	0	0	1	36
13.	Haryana	1	32	0	0	1	32
14.	Madhya Pradesh	2	271	2	145	4	416
15.	Chhattisgarh	2	140	0	0	2	140
16.	Delhi	1	19	0	0	1	19
17.	Karnataka	2	76	0	0	2	76
18.	Goa	0	0	0	0	0	0
19.	Gujarat	2	80	2	61	4	141
20.	Diu	0	0	0	0	0	0

1	2	3	4	5	6	7	8
21. Himachal Pradesh	2	269	2	70	4	339	
22. Jammu and Kashmir	2	85	0	0	2	85	
23. Kerala	2	77	2	132	4	209	
24. Maharashtra	2	54	0	0	2	54	
25. Dadar and Nagar Haveli	0	0	0	0	0	0	
26. Odisha	2	61	0	0	2	61	
27. Rajasthan	2	70	2	400	4	470	
28. Tamil Nadu	2	103	2	74	4	177	
29. Uttar Pradesh	2	73	0	0	2	73	
30. Uttarakhand	2	47	1	80	3	127	
31. West Bengal	2	85	1	24	3	109	
32. Andaman and Nicobar	0	0	0	0	0	0	
TOTAL :	40	1982	17	1164	57	3146	

***Statement-III***

*The other activities the Ministry of Water Resources proposes to undertake for water conservation and management*

**I. National Water Mission (NWM)**

The Ministry of Water Resources established National Water Mission (NWM) in 2011 under National Action Plan on Climate Change (NAPCC)

with the objective of “conservation of water, minimizing wastage and ensuring its more equitable distribution both across and within States through integrated water resources development and management”. The Comprehensive Mission Document for implementation of NWM, approved by the Union Cabinet on 6th April, 2011, identifies five goals: (1) Comprehensive water data base in public domain and assessment of the impact of climate change on water resources; (2) Promotion of citizen and state actions for water conservation, augmentation and preservations; (3) Focused attention to vulnerable areas including over-exploited areas; (4) Increasing water use efficiency by 20% by 2017; and (5) Promotion of basin level integrated water resources management.

## **II. Information, Education and Communication (IEC)**

The Information, Education and Communication (IEC) Scheme of the Ministry of Water Resources was launched as a Central Plan Scheme during the Eleventh Five Year Plan with the aim of creating awareness among various target groups about the importance of development and management of water resources in a holistic manner for addressing various water related issues. Various activities proposed to be undertaken during the Twelfth Plan are as under:

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Sl.No.	Activity
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1.	Organizing events for students
2.	Publicity through Print Media
3.	Exhibitions in prominent places
4.	Organization of Special Days/Week
5.	Organization/Participation in workshops/seminars
6.	Printing and distribution of Printed material

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Sl.No.	Activity
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7.	Display at prominent places as airports, bus stands etc.
8.	Organizing events for empowering peoples organizations
9.	Support to Non-Govt./autonomous bodies etc.
10.	Publicity through Electronic Media
11.	Production of documentaries, films etc.
12.	Traditional media campaign
13.	Evaluation study
14.	Mass Awareness activities in Tribal Areas under the Tribal Sub Plan Component

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### **III. Observance of Water Conservation Year-2013**

The Ministry of Water Resources has declared Year 2013 as water conservation year to promote water conservation and management.

### **IV. Accelerated Irrigation Benefits Programme (AIBP)**

The Accelerated Irrigation Benefits Programme (AIBP) extends financial assistance to the States for creation of irrigation potential by completion of identified ongoing irrigation projects. As per the present pattern of assistance under the AIBP, the Centre is providing grant in the form of Central Assistance to the irrigation projects as an incentive to the States for creating irrigation infrastructure in the country. The AIBP is also partially meeting the demands of the Bharat Nirman programme under which a major thrust on irrigation is included. AIBP is also providing assistance to the irrigation projects under the Prime Minister's package for agrarian distressed districts. Presently, major, medium and Extension, Renovation and Modernization (ERM) projects are eligible for Central

Assistance under AIBP. The surface water minor irrigation schemes of Special Category States as well as such schemes satisfying specified criteria in Non-Special Category States are also eligible for Central Assistance under AIBP.

#### **V. Command Area Development and Water Management (CADWM)**

The implementation of the scheme is helpful in increasing agricultural production and productivity in the irrigated command on a sustained basis. It will lead to enhancement in the water use efficiency, reduction of gap between irrigation potential creation and utilization and water conservation.

#### **VI. Repair, Renovation and Restoration (RRR) of water bodies**

In order to restore and augment storage capacities of water bodies, and also to recover and extend their lost irrigation potential, the Government of India is implementing the scheme called “Repair, Renovation and Restoration (RRR) of Water Bodies” under State sector. So far about 15000 water bodies have been taken up for restoration. During Twelfth Five Year Plan, about 10000 water bodies with 6.235 lakh Ha. of Cultivable Command Area is proposed to be covered under the Scheme.

#### **VII. Groundwater Conservation**

The Central Ground Water Board (CGWB) has been implementing pilot/ demonstrative projects for Rain Water Harvesting and Artificial Recharge to Ground Water in various States/UTs in the country. The purpose of the activity is to demonstrate recharge projects in different hydro-geological environments and further, to share the technological know how with State Government organizations enabling them to replicate such recharge projects in similar hydro-geological environments. The Central Ground Water Authority (CGWA) has notified a total of 162 areas (Districts, Blocks, Mandate, Talukas, Municipal areas, etc.) till



date, in the country for regulation of ground water development and management. CGWA has issued advisories for adopting water conservation measures like roof top rain water harvesting and artificial recharge to ground water in Residential Group Housing Societies/ Institutions/Schools/Hotels/Industrial Establishments falling in the over-exploited and critical areas, National Highways, State Highways and other infrastructural project.

### **VIII. Review of National Water Policy**

The National Water Policy 2012 was adopted by the National Water Resources Council in its meeting was held on 28.12.2012 under the chairmanship of Hon'ble Prime Minister. The State Governments have been requested to review their water policies in line with National Water Policy, 2012.

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#### **Digging work in canals**

1859. SHRIMATI T. RATNA BAI:

SHRI MOHD. ALI KHAN:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that digging work in many canals has not been started due to the shortage of funds during the Twelfth Five Year Plan in many States including Andhra Pradesh;

(b) if so, the details thereof and the amount spent so far, canal-wise; and

(c) the steps being taken to correct the situation in future?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) Water is a subject in the State List at Entry 17 of List II in 7th schedule of the Constitution. The development of irrigation (including digging of canals) thus falls in the ambit of respective State Governments and activities such as the planning,